(xiii) Rashtriya Gokul Mission to enhance milk production and productivity of bovines and to make milk production more remunerative to the farmers.

Unstarred Questions

- (xiv) National Livestock Mission to increase productivity and genetic improvement of livestock.
- (xv) Foreseeing high potential in fisheries sector, a Blue Revolution with multi-dimensional activities mainly focusing on fisheries production, both inland and marine is being implemented.

## Insurance claims under PMFBY in Odisha

2568. SHRI PRASANNA ACHARYA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the percentage of farmers in Odisha covered under the Pradhan Mantri Fasal Bima Yojana (PMFBY) since its inception, Rabi and Kharif, season-wise;
- (b) the details of total claim made by the farmers, claims approved and claims paid under PMFBY during the aforesaid period in Odisha;
- (c) the average delay in settlement/payment of claims to the affected farmers in Odisha; and
- (d) whether Government has taken some steps and remedial measures to reduce the delay, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (d) Details of enrollments, farmers/share in the premium paid to the insurance companies, estimated claims, claims approved, claims paid and farmers benefitted in Odisha under Pradhan Mantri Fasal Bima Yojana (PMFBY) since its inception in Kharif 2016 to Kharif 2017 is given in Statement (See below).

Admissible claims are generally paid by the insurance companies within two months of completion of Crop Cutting Experiments/harvesting period subject to availability of yield data and total State share of premium subsidy from concerned State Government within time. However, payment of claims in some States/areas gets delayed due to reasons like delayed transmission of yield data, dispute raised by Insurance and Companies on yield data, delay in uploading of data and reconciliation of individual farmer's premium on portal by bank branches, late release of their share in premium subsidy by some States and NEFT related issues, etc.

The major reason for claim pendency for Kharif, 2017 season in Odisha was

discrepancy in yield data submitted by the State Government. The matter was resolved after detailed meetings with the stakeholders by the State Government and almost all the admissible claims have been settled for Kharif, 2017 season by insurance companies.

With a view to ensure better transparency, accountability and timely payment of claims to the farmers, Government has comprehensively revised the Operational Guidelines of the scheme which have become effective from 01.10.2018. The revised operational guidelines envisage, *inter alia*, activity-wise seasonality discipline including timeliness for release of subsidy by Government to insurance companies and settlement of claims eligible farmers by concerned insurance companies.

In addition, the flowing provisions, have also been made in the revised Operational Guidelines:-

- (i) Provision of 12% interest rate per annum to be paid by the Insurance Company to farmers for delay in settlement claims beyond 10 days of prescribed cut-off date for payment of claims.
- (ii) State Government have to pay 12% interest rate for delay in release of State share of Subsidy beyond three months of prescribed cut off date/submission of requisition by Insurance Companies.

Season-wise details of enrollments, famers' share in the premium paid to insurance companies, estimated claims, approved claims, claims paid and farmers benefitted in odisha under PMFBY

Year and Season	Enrollments	Farmer's share in the Premium paid of insurance companies	Estimated Claims	Approved Claims	Clams Paid	No of farmers Benefitted
			₹ in crore	<del></del>		-
2016-17	18,20,236	142.63	431.34	431.34	431.34	1,68,490
Kharif, 2017	18,27,839	145.09	1,729.61	1,728.11	1,728.11	740,614

## Integration of mandis with e-NAM

2569. SHRI NARESH GUJRAL: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of wholesale markets/Mandis integrated with the e-market (e-NAM) platform, State-wise; and
- (b) the reason and concerns expressed by States who have not joined the platform and the steps taken by the Central Government to address them?